

ORDER

File No: IBBI/AC/01
Dated: 25th August, 2017

Sub: Re-constitution of Advisory Committee on Corporate Insolvency and Liquidation.

In partial modification of Order dated 18th October 2016, the Advisory Committee on Corporate Insolvency and Liquidation is reconstituted in pursuance of the Insolvency and Bankruptcy Board of India (Advisory Committee) Regulations, 2017.

2. Upon reconstitution, the Advisory Committee comprises as under:

Sl. No.	Name and Position	Position in the Committee	Term
1	Mr. Uday Kotak Executive Vice Chairman and Managing Director, Kotak Mahindra Bank	Chairperson	Up to 17 th October, 2019
2	Mr. Gyaneshwar Kumar Singh Joint Secretary, Ministry of Corporate Affairs	Member	
3	Dr. Omkar Goswami Chairperson, CERG Advisory Private Limited	Member	
4	Mr. Ashish Kumar Chauhan Managing Director and CEO, BSE Limited	Member	
5	Mr. M. V. Nair Chairman, Credit Information Bureau (India) Limited	Member	
6	President, NCLT & NCLAT Bar Association, (Mr. Virendra Ganda)	Member	
7	Mr. Somasekhar Sundaresan Legal Counsel	Member	
8	Mr. Ajay Piramal Chairman of Piramal Group & Shriram Group	Member	Up to 24 th August, 2020
9	Prof (Dr.) Ranbir Singh Vice Chancellor, NLU, Delhi	Member	
10	Mr. R. K. Nair Ex-Member, IRDA	Member	
11	Chairman, Indian Bank Association (Mr. Rajeev Rishi)	Member	
12	CEO, Insolvency Professional Agency of Institute of Cost Accountants of India (Mr. J. K. Budhiraja)	Member	

3. The Advisory Committee shall advise and provide professional support, on a request from the Insolvency and Bankruptcy Board of India (IBBI), on any matter relating to corporate insolvency and liquidation to be dealt with by the IBBI under the Code. It may advise the IBBI, on its own volition, on any matter relating to corporate insolvency and liquidation to be dealt with by the IBBI under the Code.

4. Ms. Ranjeeta Dubey, Deputy General Manager is designated as Secretary to the Advisory Committee.

5. The Advisory Committee shall function in accordance with the Insolvency and Bankruptcy Board of India (Advisory Committee) Regulations, 2017.

(Suman Saxena)

**The Chairperson and other Members of the Advisory Committee
PS to Chairperson, and Whole Time Members, IBBI**